

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2310
ANSWERED ON:08.08.2005
SLAUGHTER HOUSE
Singh Shri Sitaram

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a number of proposals from State regarding removing of slaughter houses are pending with the Union Government for a long time;
- (b) if so, the details and present status thereof;
- (c) the details of such slaughter houses whose displacement proposals have been approved ; and
- (d) the steps taken by the Government to dispose of the pending proposals?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE(SHRI KANTILAL BHURIA)

- (a): The State Governments/local bodies being the licensing authority for establishing slaughter houses, they take the decision regarding removal of slaughter houses. This Ministry does not grant permission to States for removal of slaughter houses and hence, no such proposals are pending.
- (b)to(d): Question does not arise.